

MINUTES OF THE MEETING OF EXPORT FACILITATION COMMITTEE (EFC) [NO. 9 (2017-18) HELD ON 19.12.2017] AT UDYOG BHAWAN, NEW DELHI

Meeting No. 9 (2017-18) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 19.12.2017 at 12.00 Hrs in Room No. 04, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (ii) Dr. Dilip Kumar Shrivastava, Assistant Commissioner (QC), D/o AC&FW
- (iii) Shri Vinod Kumar, Technical Officer, M/o EF&CC

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. **Altogether 55 applications (including 23 deferred cases) were considered by the EFC, out of which 31 cases were approved (including subject to NOC of DoAC&FW), 1 case dropped and remaining 23 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or in await of information from the applicant.** The decision of the Committee is indicated in the tabulated statement given below:

DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1	M/s PHI Seeds Pvt. Ltd., Hyderabad –Telegngana F.No.01/91/110/43/AM-18/EC	120 kgs of Pioneer Brand Hybrid Paddy Seed for FOB value of Rs. USD 420	18.08.2017 received on 05.09.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-107/2017-SD.IV (228th Exim -2) dated 15.12.2017 for export of 120 kgs of Pioneer Brand Hybrid rice (Paddy) Seed c.v. Hybrid PHB-71, 27P31, 28P67, 27P63@30 Kg. each to Egypt.
2	M/s United Genetics India Pvt. Ltd., F.No.01/91/110/74/AM-18/EC	5 MT of Onion seeds Red Creole for FOB value of 12 Euro	17.10.2017 received on 06.11.2017	Deferred due to want of NOC from DOAC &FW (Seed Div.)
3	M/s Hanuman Galla Bhandar, Sitamarhi, Bihar F.No.01/91/110/91/AM-18/EC	5000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/-	03.11.2017 received on 16.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 04.12.2017 for export of 5000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
4	M/s Vishal Trading Company, Siddharthnagar U.P.F.No.01/91/110/92/AM- 18/EC	5000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/-	06.11.2017 received on 17.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 04.12.2017 for export of 5000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.

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5	M/s Bankim Prosad Ghosh Seeds Private Limited. F.No.01/91/110/98/AM-18/EC	500 MT Jute Seeds: JRO-524 for FOB value of USD 100000	10.11.2017 received on 21.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-107/2017-SD.IV (228th Exim -9) dated 15.12.2017 for export of 500 MT Jute Seeds c.v. JRO-524 to Bangladesh
6	M/s. Jyoti Biotech Pvt. Ltd., Kolkata. F.No.01/91/110/99/AM-18/EC	560 MT Jute Seeds: JRO-524 for FOB value of USD 656250	11.11.2017 received on 27.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-107/2017-SD.IV (228th Exim -11) dated 15.12.2017 for export of 560 MT Jute Seeds c.v. JRO-524 (NABIN) to Bangladesh. .
7	M/s. Bishu Nursery & Lasco Medicare Pvt. Ltd., West Bengal. F.No.01/91/110/100/AM-18/EC	100 MT Jute Seeds: JRO-524 for FOB value of USD 192300	11.11.2017 received on 27.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-107/2017-SD.IV (228th Exim -10) dated 15.12.2017 for export of 100 MT Jute Seeds c.v. JRO-524 to Bangladesh.
8	M/s Sanik Rice Mill, Khutauna, Bihar-847227 F.No.01/91/110/102/AM-18/EC	10000 MT Non Basmati Rice in (Paddy) other than seed quality for FOB value of R. 15,00,00,000/-	28.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice (Paddy) other than seed quality for FOB value of Rs.15,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
9	M/s Narsingh Hospitality Service, Kolkata F.No.01/91/110/106/AM-18/EC	10000 MT Non Basmati Rice in (Paddy) other than seed quality for FOB value of R. 15,00,00,000/-	23.11.2017 received on 30.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice (Paddy) other than seed quality for FOB value of Rs.15,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
10	M/s Maa Vaishno Trading, East Champaran, Bihar. F.No.01/91/110/107/AM-18/EC	10000 MT Non Basmati Rice in (Paddy) other than seed quality for FOB value of R. 15,00,00,000/-	08.11.2017 received on 29.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice in (Paddy) other than seed quality for FOB value of Rs.15,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
11	M/s Aryan Impex, East Champaran, Bihar F.No.01/91/110/114/AM-18/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,60,00,000/-	08.11.2017 received on 29.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 04.12.2017 for export of 3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,60,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
12	M/s Shree Sai Trading, East Champaran, Bihar. F.No.01/91/110/115/AM-18/EC	5000 MTs of Non Basmati Rice Paddy Husk (other than seed quality) for FOB value of Rs. 75,00,000/-	01.12.2017 received on 11.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 5000 MT Non Basmati Rice Paddy Husk other than seed quality for FOB value of Rs.75,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.

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13	M/s Vasavi Seeds, S.N. Pet , 3 rd Crossed, Bellary, Karnataka F.No.01/91/110/117/AM-18/EC	Onion Seed [3500 kg Bombay Red, 6000 kg Rampur and 9000 kg Red Onion] for total FOB value of USD 142526.96	30.11.2017 received on 07.12.2017	Deferred due to want of NOC from DoAC &FW (Seed Div.)
14	M/s Balajee Enterprises, Distt. Arwali, Bihar-804428 F.No.01/91/110/108/AM-18/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 8,70,00,000/-	01.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 8,70,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
15	M/s Gaurav Trading, Jogbani, Distt. Araria, Bihar-854328 F.No.01/91/110/110/AM-18/EC	10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	06.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
16	M/s Anurag Trading, Jogbani, Distt. Araria, Bihar-854328 F.No.01/91/110/111/AM-18/EC	10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	04.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
17	M/s Dhanlaxmi Traders, Jogbani, Distt. Araria, Bihar-854328 F.No.01/91/110/112/AM-18/EC	10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	06.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.

DEPARTMENT OF ATOMIC ENERGY

18	M/s Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No.01/91/110/62/AM-18/EC	2000 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 30,20,000	18.09.2017 received on 03.10.2017	Approved as per the NOC of DAC&FW vide O.M. No. 06/I-A/468/2017-SSSD/14156 dated 01.11.2017 for export of 2000 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 30,20,000 to Iran. The DAE has stated that subject material is not covered under description of any items listed in the scheduled of prescribed substance under Atomic Energy Act. 1962. The DAE has no objection to subject export, subject to concurrence of MEA. The MEA vide O.M. dated 10.07.2014 has already stated that all future export of Zirconia Sand /Zirconium Silicate /Zircosil /Zircon Flour /Opacifier to Iran may be permitted by DGFT without referring the matter to MEA subject to
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				submission of EUC by the exporter on the prescribed proforma. EUCs have accordingly been received from the firm.
19	M/s Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No.01/91/110/104/AM-18/EC	750 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 11,32,500 to Saudi Arabia	15.11.2017 received on 30.11.2017	Deferred due to want of NOC from DAE (D/o S&SS). The DAE vide their email dated 19.12.2017 has stated that "the item being exported is not covered under any SCOMET list and is therefore, not under purview of DAE. As the destination is Saudi Arabia, NOC may be issued in concurrence with Cabinet Secretariat". The EFC noted that HS Code 25309099 (Sand and Soil) is listed at Sl. No. 98, under Chapter 25 of Schedule 2 of ITC(HS) Classification of Export and Import and is classified under 'Restricted' category. The item is under Non-SCOMET category and permitted under license only. As per the SOP, the application was forwarded to Deptt. of Atomic Energy, for their NOC/Comments. During past, similar application of the same firm and of other firms were cleared by the DAE and recently vide O.M. No. 06/I-A/468/2017-SSSD/14156 dated 01.11.2017. Comments of MEA may be seen against Sl. No. 18 above. The EFC decided to make a reference to DAE to review their stand on the said case and provide their comments / recommendation.
20	M/s Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No.01/91/110/105/AM-18/EC	1000 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 15,10,000 to Iran	20.11.2017 received on 30.11.2017	Same as at Sl. no. 19 above

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

21	M/s. Sabarmati Ashram Gaushala, Gujarat-387 120 F.No.01/91/110/55/AM-18/EC	2000 doses of Murrah FS doses for FOB value of USD 4700	06.04.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F. The representative of DAHD&F informed that the case is under active consideration by that Department and comments would be sent shortly.
22	M/s. Sabarmati Ashram Gaushala, Gujarat- F.No.01/91/110/56/AM-18/EC	250000 doses of Sahiwal Bull Semen doses (in Straws) for FOB value of USD 187500	05.09.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F. The representative of DAHD&F informed that the case is under active consideration by that Department and comments would be sent shortly.

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23	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT VAP of Red sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT and Total FOB value USD 54083.24)	23.05.2016	Deferred due to want of comments/NOC from MOEF&CC (SU Division). The representative of MOEF informed that the matter is under examination by them and they have further called for comments from Wild Life Division.
24	M/s Newage Fire Protection Engineers Pvt. Ltd., F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/11/2009-OC dated 19.12.2017 for export 25 MT Bromotri -fluoro Methane (Halon 1301 Gas) to USA.
25	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell has informed vide email dated 19.12.2017 that " Registration of enterprise under ODS Rules, 2000 is under process. Comments/ Views/NOC w.r.t the specific export will be provided after the registration under ODS Rules, 2000.
26	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2017-OC dated 05.12.2017 for export 300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500 to Various countries
27	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Deferred due to want of NOC from MOEF&CC (HSMD Division).
28	M/s Gem Aromatics' Pvt. Ltd., Mumbai. F.No. 01/91/110/35/AM18/EC	10,000 kgs Sandal wood Oil Pure and Natural for FOB value of USD 17990720 and 5,000 kgs Sandal Wood Oil Blended for FOB value of USD 5996840	11.07.2017 received on 23.08.2017	Deferred for recommendations on quantity of sandalwood oil for 2017-18 and any other conditions to be notified for export of sandalwood oil, on priority basis. The representative of MOEF informed that the matter is under examination by them and they have further called for comments from their field formations, which are awaited despite reminders.
29	M/s Gujarat Fluorochemicals Ltd., Noida(U.P.). F.No.01/91/110/57/AM18/EC	400 MT Bromotrifluoromethane/Halon-1301 for FOB value of USD 4000000 to USD 8000000	06.09.2017 received on 14.09.2017	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/17/2018-OC dated 05.12.2017 for export 400 MT Bromotrifluoromethane /Halon-1301 for FOB value of USD 4000000 to The countries signatory of Montreal Protocol on Substances that depletes the ozone layer for the calendar year 2018.

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30	M/s Gujarat Fluorochemicals Ltd., Noida (U.P.). F.No.01/91/110/58/AM18/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 3000000 to 13500000	06.09.2017 received on 14.09.2017	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2018-OC dated 13.12.2017 for export 3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for feedstock applications to customers in countries signatory of Montreal Protocol on Substances that depletes the ozone layer for the calendar year 2018.
31	M/s Gujarat Fluorochemicals Ltd., Noida (U.P.). F.No.01/91/110/59/AM18/EC	13708 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 13708000 to 61686000	06.09.2017 received on 14.09.2017	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2018-OC dated 13.12.2017 for export 12029.91 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for non feedstock applications to customers in countries signatory of Montreal Protocol on Substances that depletes the ozone layer for the calendar year 2018.
32	M/s Gujarat Fluorochemicals Ltd., Noida (U.P.). F.No.01/91/110/61/AM18/EC	1000 MT HCFC-225 ca/cb for FOB value of USD 45,00,000	26.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell has informed vide email dated 19.12.2017 that "Enterprise is now registered as an exporter of HCFC-22. Comments/ Views/NOC w.r.t the specific export is under process.
33	M/s SRF Limited, Gurgaon F.No.01/91/110/60/AM18/EC	6000 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2018 for FOB value of between USD 10560000 and USD 18480000	11.09.2017 received on 22.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell has informed vide email dated 19.12.2017 that "The firm has made an application under ODS, Rules, 2000 for registration as an exporter, the same is under process. Comments/ Views/NOC w.r.t the specific export will be provided after the registration under ODS Rules, 2000.
34	M/s Om Beads Private Limited, Bangalore. F.No.01/91/110/70/AM18/EC	912.10 kgs of Value added product: Red Sanders Furniture Parts and Spares (ass packing list) for FOB value of USD 36585	03.08.2017 received on 09.10.2017	Deferred due to want of NOC from MOEF&CC (SU Division). The representative of MOEF informed that the matter is under examination by them and they have further called for comments from Wild Life Division, which are awaited
35	M/s Navin Fluorine International Limited, Mumbai. F.No.01/91/110/89/AM18/EC	7500 MT of Mono Chloro Di-Fluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22) for the year 2018	03.11.2017 and 22.11.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell has informed vide email dated 19.12.2017 that "the firm has made an application under ODS, Rules, 2000 for registration as an exporter, the same is under process. Comments/ Views/NOC w.r.t the specific export will be provided after the registration under ODS Rules, 2000".
36	M/s AMRI India Private Limited Aurangabad, Maharashtra F.No.01/91/110/94/AM18/EC	103.840 kgs Bromofluoromethane for actual use for FOB value of USD 3,75,382	15.11.2017 and 20.11.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell has informed vide email dated 19.12.2017 that "the firm has made an application under ODS, Rules, 2000 for registration as an exporter, the same is under process. Comments w.r.t the specific export will be provided after the registration under ODS Rules, 2000".

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37	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2018 for FOB value of USD 712500	22.11.2017 and 22.11.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell has informed vide email dated 19.12.2017 that "the firm Enterprise is now registered as an exporter of HCFC-22. Comments/Views/NOC w.r.t the specific export is under process".
38	M/s GM Handicrafts Pvt. Ltd., New Delhi F.No.01/91/110/113/AM18/EC	12.577 MT of value added product of Red Sanders Wood [HS code 9209 9900] for FOB value of USD 679158	05.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division). The representative of MOEF informed that the matter is under examination by them

DEPARTMENT OF FERTILIZERS (DOF)

39	M/s Paradise Agro Industries, Tal Ankleshvar F.No.01/91/110/36/AM18/EC	1000 MT NPK of various grades for FOB value of USD 275000	19.08.2017	Deferred due to want of NOC from DOF.
40	M/s Indian Potash Limited New Delhi F.No.01/91/110/109/AM18/EC	Total 55000 MT +/-2% Urea for supply of 25,000 MTs @ USD 288.00 PMT to M/s STCL, Nepal and 30,000 MTs @ USD 389.00 PMT	30.11.2012 received on 04.12.2017	Approved as per the NOC of DOF vide O.M. No. 6-3/2012-FM dated 27.11.2017 for total 55000 MT +/-2% Urea for supply of 25,000 MTs @ USD 288.00 PMT to M/s STCL, Nepal and 30,000 MTs @ USD 389.00 PMT to Nepal subject to the following conditions: i) The Export should beat import parity Price No Subsidy shall be applicable on quantity of Urea meant for export to Nepal. ii) The requirement of foreign exchange, if any, shall be met by importing/exporting company. iii) Fulfillment of supply plan obligation by M/s IPL for the states during the year of export iv) Shall inform DOF of arrival of imported urea and export to STCL and AICL, Nepal. v) Confirm that entire quantity imported against the authorization shall be exported to Nepal. The confirmation from the DOF regarding issue of NOC is awaited. The EFC decided to issue permission only after receipt of written confirmation from the DOF.

EXPORT INSPECTION COUNCIL OF INDIA

41	M/s Hstand Export Marketing Pvt. Ltd., Mumbai F.No.01/91/162/94/AM18/EC	2525 kgs Acid Casein -Industrial for FOB value USD 25930	08.06.2017 received on 15.06.2017	Dropped from the Agenda by EFC in view of the recommendation of EIC vide email dated 12.12.2017 and non-receipt of any response from the firm on registration of establishment under Section 7 of The Export (Quality Control & Inspection) Act 1963 (22 of 1963)
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MINISTRY OF MINES

42	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from M/o Mines since 04.05.2016. M/o Mines has informed that the information called for from Govt. of Gujarat on 29.05.2017, is awaited despite reminders.
43	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of NOC from M/o Mines since 09.06.2016. Ministry of Mines has informed that the information called for from Govt. of Gujarat on 29.05.2017, is awaited despite reminders.
44	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of NOC from M/o Mines since 26.08.2016. Ministry of Mines has informed that the information called for from Govt. of West Bengal on 29.05.2017, is awaited despite reminders.
45	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/AM18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,000,000	26.07.2017 received on 18.08.2017	Deferred due to want of NOCs/ comments from D/o Agriculture Co-operation & Farmers Welfare (INM Division) and D/o Fertilizers for their comment/NOC vide O.M. dated 15.11.2017. Earlier the matter was consulted with M/o Mines, who have vide their O.M. No. 16/4/2017-M.V dated 09.11.2017, conveyed their Nil comments. However, also observed that the export item is an agrochemical and mainly used in fertilizers industries of the country The firm has also been requested to provide sources of raw material and other documents as generally required by the DOF.

MINISTRY OF TEXTILES

46	National Silkworm Seed Organization, Central silk Board: Ministry of Textiles, Bangalore F.No.01/91/110/97/AM18/EC	3 Boxes of live silk worm seeds [2 Boxes ERI Silk Worm and 1 Box Mulberry Bivoltine] for total FOB value of USD 33	06.11.2017 received on 21.11.2017	Approved as per the NOC of MOT vide OM No. 25022/6/2017- Silk dated 13.10.2017 for export of 3 Boxes of live silk worm seeds [2 Boxes ERI Silk Worm and 1 Box Mulberry Bivoltine] for total FOB value of USD 33 to Dr. Paul K Ntaanu (Technical Director) Ghana.
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ADDITIONAL AGENDA

DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

47	M/s Kalash Seeds Pvt. Ltd., Jalna (Maharashtra). F.No.01/91/110/87/AM-18/EC	5 MTs Hybrid Onion Seed - for FOB value of USD 99000	14.10.2017 received on 14.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-106/2017-SD.IV (227 th EXIM -3) dated 18.10.2017 for export of 5 MTs Hybrid Onion Seeds c.v. Capri F1 (2MT), Mount Everest and Orient F1 (1.5 MT each) - for FOB value of USD 99000 to Pakistan subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
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48	M/s Raj Laxmi Traders, Araria, Bihar F.No.01/91/110/118/AM-18/EC	5000 MTs of Non Basmati Rice Husk Paddy (other than seed quality) for FOB value of Rs. 8,50,00,000/-	08.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 5000 MT Non Basmati Rice Husk Paddy (other than seed quality) for FOB value of Rs. 8,50,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
49	M/s Sahu Traders, Daunager Road – GOH (Aurangabad) - 824203 Bihar F.No.01/91/110/119/AM-18/EC	10000 MT Non-Basmati Rice Paddy other than seed quality for FOB Value of Rs. 18,00,00,000/-	11.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 18,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm
50	M/s Siddharth Traders, East Champaran Bihar - F.No.01/91/110/120/AM-18/EC	5000 MTs of Non Basmati Rice Paddy (other than seed quality) with FOB value Rs. 7,50,00,000/-	06.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 5000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 7,50,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
51	M/s Guru International, Chennai- F.No.01/91/110/122/AM-18/EC	5 MT Onion Seed for FOB value of USD 17900	24.11.2017 received on 13.12.2017	Deferred due to want of NOC from DOAC &FW (Seed Div.)
52	M/s Dev Traders, Araria (Bihar) F.No.01/91/110/123/AM-18/EC	10000 MT Non-Basmati Rice Husk (Paddy) other than seed quality for FOB Value of Rs. 16,50,00,000/-	06.12.2017 received on 13.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 16,50,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
53	M/s Hari Om Traders, Araria (Bihar) – F.No.01/91/110/124/AM-18/EC	5000 MT Non-Basmati Rice Husk (Paddy) other than seed quality for FOB Value of Rs. 8,50,00,000/-	15.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 5000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 8,50,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
54	M/s Chandan Enterprises, Bihar - F.No.01/91/110/125/AM-18/EC	6000 MT Non-Basmati Rice Paddy other than seed quality for FOB Value of Rs. 9,00,00,000/-	15.12.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt. II) dated 18.12.2017 for export of 6000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 9,00,00,000/- to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
55	M/s. Bharat Nursery Pvt. Ltd, Kolkata F.No.01/91/110/90/AM-18/EC	1105 MT of certified Jute Seeds cv. J.R.O. -524 for FOB value of USD 1.25 under ITC (HS) code 1209 9900	06.11.2017 received on 11.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-107/2017-SD.IV (228 th EXIM -12) dated 15.12.2017 for export of 1105 MT of Jute Seeds cv. J.R.O. -524 (NABIN) certified to Bangladesh

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